

IN THE COURT OF SH. ASHOK KUMAR, DUTY MM CUM ACMM-2,
ROUSE AVENUE COURT COMPLEX, NEW DELHI


CBI VS Gurvinder Kaur and Ors.
FIR No. RC. 4(S)/2001/SCU-1/CBI/SC-1

30.05.2020

Present: Sh. Amit Jindal, Ld. PP for CBI.
Sh. Sanjeev Malik, Ld. Counsel for applicant/accused
Virsa Singh.

In view of the prevailing pandemic of COVID-19 as per directions of Hon'ble High Court and Ld. District Judge, the application for seeking early hearing for cancellation of LOC no. 2015415249 issued against the applicant is being heard through Video Conferencing using CISCO-WEBEX App from my own residence. The link has been sent by the Court Official deputed by Ld. District Judge.

The said application is dismissed as withdrawn by the counsel with liberty to file fresh application. Copy of this order be also uploaded on the official Website of Delhi District Court. A copy be retained for being sent to the concerned court as soon as the normal functioning of the court begins.


(ASHOK KUMAR)
DUTY MM CUM ACMM-2, ROUSE
AVENUE COURT, NEW DELHI-
30.05.2020